

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Kanishk Gold Pvt. Ltd.

MAIN PETITION NUMBER : IBA/920/2019

(IA/MA) APPLICATION NUMBERS

IA/915(CHE)/2024

ORDER

Present: Shri. B. Thilak Narayanan, Ld. Counsel for the Applicant/Liquidator.

This application has been filed to take on record the quarterly progress report for the quarter ended March, 2024.

In the present case, the liquidation was ordered on 17.12.2021. It is stated that out of six assets, three assets have been sold. Ld. Counsel submits that the process will be completed within six months.

The report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs